

(v) Efforts should be made to increase export potential and the actual export performance of the project which would include export of soft drinks also.

(vi) The Company shall set up an Agro Research Centre Covering the development of improved varieties, development of optimum production technologies, multiplication of high quality seeds, oil seeds research etc.

M/s. Pepsi Foods Private Limited has set up plants for potato/grain processing and soft drink concentrate plant at Channo, District Sangrur and fruit & vegetable processing plant at Zahura, Hoshiarpur in Punjab. The above three plants under the project were commissioned during February, 1990 and June, 1990 respectively.

The company has taken steps to encourage the farmers in developing nursery protected under polythene cover for growing tomato seedlings and to grow good quality high yielding hybrid tomatoes by adopting deep chisel plough techniques. The Company has also informed that it has taken steps in setting up of Agro Research Centre at Zahura.

The company has informed that they exported various products to the tune of Rs. 9.62 crores during 1.4.1990 to 31.3.1991. The items exported in that year were not found to be from amongst the products manufactured in three units mentioned above.

According to the information furnished by the company the project has generated employment of about 7500 people.

(The Deputy Chairman in the Chair)

STATEMENTS BY MINISTER

Correcting the replies given in the Rajya Sabha on—

(i) the 2nd January, 1991 to Unstarred Question 283 regarding demands of CLTRI Employees Association, Chengalpattu; and

(ii) the 16th July, 1991, to Unstarred Question 139 regarding steps to control population.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): I beg to lay on the Table a statement (in English and Hindi) correcting answer to Unstarred Question No. 283 given on 2nd January, 1991 regarding demands of CLTRI Employees Association, Chengalpattu;

[Placed in Lib. See No. LT- /91]

SHRI H. HANUMANTHAPPA: Madam, I have to put a question which is related to this... (Interruptions)...

THE DEPUTY CHAIRMAN: This is her maiden speech. Please do not interrupt. Let her finish.

SHRIMATI D. K. THARA DEVI SIDDHARTHA: I beg to lay on the Table another statement (in English and Hindi) correcting answer to Unstarred Question No. 139 given on 16th July, 1991 regarding steps to control population. [Placed in Lib. See No. LT- /91]

SHRI H. HANUMANTHAPPA: Madam, this is not regarding the performance of the Minister but the performance of the Government. The corrections to the answers given in the month of January are given now, i.e., in the month of July. Why has this Government taken over six months to correct these mistakes?... (Interruptions)...

SHRIMATI MARGARET ALVA: We were not here then... (Interruptions)...

SHRI H. HANUMANTHAPPA: There were two Sessions in between January and July. Is the bureaucracy taking this House for a side... (Interruptions)...

THE DEPUTY CHAIRMAN: Never mind. In future the Government will see to it that they come back with corrections immediately. Now papers to be laid on the Table.